

National Company Law Tribunal

Allahabad Bench

Allahabad

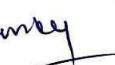
CP 26/(ND)/2015

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF  
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW  
TRIBUNAL ON 19.09.2016**

**NAME OF THE COMPANY:** Wincom Engineers Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** u/s 397-398 of the  
Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.	HEMANT SHARMA	ADVOCATE	Respondent	
2.	Surya Shanker Pandey	B.H.	Restitutor.	

**Order dated 19.09.2016**

**CP No. 26(ND)/2015 Wincom Engineers Pvt. Ltd.**

At the request of Learned Counsel for respondents time is granted to file reply and for completing the pleadings two week's time. The matter shall be listed on 20.10.2016.

List on 20.10.2016.

  
SH. VSR AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 19.09.2016